

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 118(ND)/2016  
CA NO.

CORAM:


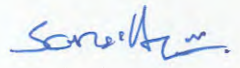
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017

NAME OF THE COMPANY: Chander Prakash Kathuria  
Vs  
M/s. Ultra Tech Township Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHARAD TYAGI	ADVOCATE	FOR RESPONDENT	
2.	SANSKAR AGARWAL	ADV.	FOR PETITIONER	

ORDER

For order see CP 130(ND)/2016.